

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4844
ANSWERED ON:19.12.2002
REPRESENTATION FROM COMMUTERS OF DELHI-ROHTAK SECTION
KISHAN SINGH SANGWAN

Will the Minister of RAILWAYS be pleased to state:

- (a) whether a number of representations received from commuters of Delhi-Rohtak Section for refund of illegally extorted money are pending in the offices of Northern Railway;
- (b) whether railways have conducted inquiry in connection with complaints lodged one year back at the Stations of Delhi-Rohtak Station;
- (c) if so, the details thereof and action taken or proposed to be taken against the guilty employees; and
- (d) the time by which the commuters are likely to get the refunds?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BANDARU DATTATRAYA)

(a) to (d) : The information is being collected and will be laid on the Table of the Sabha.